

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5923
ANSWERED ON:08.09.2011
INDEPENDENT DIRECTORS
Lagadapati Shri Rajagopal

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) whether the Government proposes to change in the criteria/norms for appointment of independent directors in the listed companies;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to make Independent Directors more accountable to the shareholders?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF (SHRI R.P.N. SINGH) CORPORATE AFFAIRS

- (a) No, Madam.
- (b) & (c) Does not arise.